

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:986
ANSWERED ON:01.08.2006
MINING IN MAHARASHTRA
Khaire Shri Chandrakant Bhaurao

Will the Minister of MINES be pleased to state:

- (a) the details of mining and leased out areas in Maharashtra;
- (b) the number of applications from Maharashtra pending with the Union Government for leasing of mines; and
- (c) the reasons for non-allocation of the mines to the applicants?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (Dr. T. SUBBARAMI REDDY)

- (a) : As per available information a total of 231 mining leases over 153.44 sq.kms. have been granted for non-fuel minerals in the districts of Nagpur, Chandrapur, Gadchiroli, Bhandara, Yavatmal, Amravati, Sindhudurg, Ratnagiri, Kolhapur, Raigad, Gondia, Jalna and Satara in Maharashtra as on 31.03.2005.
- (b) : Prior approval of the Central Government is required for grant of mining lease in respect of the ten minerals specified in the First Schedule of the Mines and Minerals (Development and Regulation) Act, 1957. 36 proposals for grant of mining lease, received from State Government of Maharashtra, are pending in the Ministry for prior approval.
- (c) : During the period 1.4.2005 to 30.6.2006, seven proposals have been returned to the State Government of Maharashtra due to deficiencies in the proposals.